

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 56 of 2013 & IA-226 of 2013,  
Appeal No. 84 of 2013 & IA-130 of 2013,  
Appeal No. 68 of 2013 & IA-227 of 2013

Dated : 12<sup>th</sup> August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Appeal No. 56 of 2013 & IA-226 of 2013,  
And  
Appeal No. 84 of 2013 & IA-130 of 2013,

Talwandi Sabo Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. ....Respondent (s)

Counsel for the Appellant (s): Mr. Sitesh Mukherjee  
Mr. Aniket Prasoon  
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R.1  
Ms. Shikha Ohri for R.2

Appeal No. 68 of 2013 & IA-227 of 2013

Nabha Power Ltd. & Anr. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. ....Respondent (s)

Counsel for the Appellant (s): Mr. Parag Tripathy, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Aniket Prasoon  
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R.1  
Ms. Shikha Ohri for R.2

**ORDER**

We have heard the learned counsel for the parties in respect of the issues.

Post the matter on **19.08.2013** for further clarification, if any.

**(Justice Surendra Kumar)**  
**Judicial Member**  
*ts/mk*

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**